ing the Narcotic Drugs and Psychotropic substances Rules, 1985.

[Placed in library. See No LTi06/85 for (i) to (iv))

## Vetification of the Ministry of Finane Income Tax (Seventh Amendment) Rules, 1985

VISHWANATH PRATAP SHRI INGH: Sir, I also beg to lay on the 'able a copy (in English and Hindi) f the Ministry of Finance (Departnent of Revenue) Notification S. O. Io. 838(E), dated the 19th November publishing the income-tax Rules, 1985. Seventh Amendment) inder section 296 of the Income Tax Act, 1961, together with an Explanaory Memerandum on the Notification [Placed in library See No LT-

490/851

## Notification of the Ministry of Finane (Department of Revenu) and related papere

SHRI VISHWANATH PRATAP SINGH: Sir, I also beg to lay on the Fable a copy each (in English and Hindi) of the following Notifications of the Mnistry of Finance (Department of Revenue) together with Explanatory Memoranda thereon:—

- Nos. 844 (E) and (i) G. R. R. 845 (E), dated the 15th November 1985 excluding mill scale of iron or steel from the purview of exempttion as provided under Notification No. 204|83-CE, dated the 1st August 1983 and prescribing as effective basic excise duty of 12 per cent ad valorem irrespective of the considr sation whether manufactured by a primary produced or re-rolling mills.
- (ii) G. S. R. No. 847(E), dated the 15th November, 1965, exempting excise duty on carbondioxide not conforming to ISI specification produced in a factory or a distillary and intended to be supplied for use

in a bottling plant for the manufac ture of carbondioxide conforming to ISI speifications.

[Placed in Library. See No. LT-1493|85] for (i) and (ii).

Notification of the Ministry of Personnel administrative Reforms, public Grievances and Pension publishing the Central Administratives tribunal (Finance and Administrative powers) Rules, 1985

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-ARY AFFAIRS (SHRI SITARAM KESRI): Sir, on behalf of Shri P. Chidambaram, I beg to lay on the Tabel under sub-section (1) of section 37 of the Administrative Tribunals Act. 1985 а copy (in English and Hindi) Of Ministry of Personnel and Training. Administrative Reforms and Public Grievances and Pension (Department of Personel and Training) Noti fication G. S. R. No. 854(E), dated the 20th November, 1985. publishing the Central Administrative Tribunal (Financial and Administrative Power) Rules, 1985.

[Placed in Library. See No. LT-1592/85]

## REPORT OF THE JOINT COMMIT-TEE ON OFFICES OF PROFIT

SHRIMATI MONIKA DAS (Karnataka): Sir, I beg to lay on the Table a copy (in English and Hindi) of the First Report of the Joint committee on Offices of Profit.

## REFERENCE TO THE CONTINUING TERRORIST ACTIVITIES IN PUNJAB

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Chairman, Sir, I rise to condemn the murderous attack on Giani Sahib Singh, Head Granthi of